

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.655
TO BE ANSWERED ON THE 19TH DECEMBER, 2017

EXTENSION OF MISSION FOR INTEGRATED DEVELOPMENT OF HORTICULTURE

655. SHRIMATI REKHA VERMA:
SHRI KRUPAL BALAJI TUMANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ऋदुशुआओ एवं किसान कल्याण ½ãããè be pleased to state:

- the number of districts which are covered under the Mission for Integrated Development of Horticulture across the country, details thereof, State-wise;
- whether the Government is considering to extend the Mission for Integrated Development of Horticulture to the remaining districts of various States of the country and if so, the details thereof;
- whether the Government has received the representations from several other States for inclusion of more districts under the Mission; and
- if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ऋदुशुआओ एवं किसान कल्याण ½ãããÈ¼ã ½ãñâ Àã¼ã ½ãããè (SHRI PARSHOTTAM RUPALA)

- State-wise details of the total number of districts included under the Mission for Integrated Development of Horticulture (MIDH) are at **Annexure - I**.
- Currently there is no such proposal.
- & (d): Yes, Madam. Since 2014-15 requests from various States - 2 from Tamil Nadu, 1 from Bihar, 2 from Chhattisgarh, 2 from Madhya Pradesh, 1 from Rajasthan and 1 from Uttar Pradesh have been received for inclusion of more districts under the Mission.

On the issue of inclusion of more districts under MIDH, the view of the department is that while finalizing/identifying districts for inclusion under MIDH, a cluster approach for developing potential horticultural crops for ensuring backward and forwarded linkages was adopted. The selection of the district was decided on the comparative advantage of crops based on agro climatic conditions and potential for developing marketing opportunities. No new districts are being added, as this may result in thinning out of already limited resources.

However, there is a provision under MIDH scheme for setting up of infrastructure units relating to post harvest management, marketing and other project based activities in non MIDH districts, provided there is a clear linkage of the units with the horticulture produce. Apart from this, activities for development of horticulture in non-MIDH districts can be carried out under other Government schemes like Rashtriya Krishi Vikas Yojana (RKVY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Paramparagat Krishi Vikas Yojana (PKVY) etc.

Annexure-I

Statement showing State wise Districts covered under MIDH

Sl. No.	Name of States/UTs	No. of Districts*
1	Andaman & Nicobar	Two (2)
2	Andhra Pradesh	Eleven (11)
3	Bihar	Twenty Three (23)
4	Chhattisgarh	Nineteen (19)
5	Dadra & Nagar Haveli	One (1)
6	Delhi	One (1)
7	Goa	Two (2)
8	Gujarat	Fifteen (15)
9	Haryana	Eighteen (18)
10	Jharkhand	Seventeen (17)
11	Karnataka	Thirty (30)
12	Kerala	Fourteen (14)
13	Lakshadweep	One (1)
14	Maharashtra	Thirty Three (33)
15	Madhya Pradesh	Thirty Nine (39)
16	Odisha	Twenty Four (24)
17	Punjab	Eighteen (18)
18	Puducherry	Four (4)
19	Rajasthan	Twenty Four (24)
20	Tamil Nadu	Twenty (20)
21	Telangana	Nine (9)
22	Uttar Pradesh	Forty Five (45)
23	West Bengal	Fourteen (14)
24	Arunachal Pradesh	Twenty One (21)
25	Assam	Thirty Three (33)
26	Manipur	Sixteen (16)
27	Meghalaya	Eleven (11)
28	Mizoram	Eight (8)
29	Nagaland	Eleven (11)
30	Sikkim	Four (4)
31	Tripura	Tripura (4)
32	Himachal Pradesh	Twelve (12)
33	Jammu & Kashmir	Twenty Two (22)
34	Uttarakhand	Thirteen (13)
	Total	Five Hundred Thirty Nine (539)

* Subsequent to identification of districts for MIDH implementation, some of the MIDH districts were bifurcated/merged.
